

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH**  
**ALLAHABAD**

This is the **16<sup>TH</sup>** day of **MAY, 2019**.

**MISCELLANEOUS APPLICATION NO. 1018 OF 2019**  
**IN**  
**ORIGINAL APPLICATION NO. 195 OF 2019**

**HON'BLE MS AJANTA DAYALAN, MEMBER (A).**  
**HON'BLE MR ASHISH KALIA, MEMBER (J)**

1. Nami Narayan Sharma, aged about 58 years son Late Shri Ram Chandra Sharma and father of deceased railway employee Late Shri Sunil Sharma – trackman under respondents, R/o Village and Post:- Mudiyari, District: Ballia U.P.-277207. ....Applicant.

**VERSUS**

1. Union of India through General Manager, North Central Railway, H.Q. Office, Subedarganj, Allahabad.
2. Deputy Director, Finance (Estt.)-III, Railway Board, Rail Bhawan, New Delhi.
3. Divisional Railway Manager, North Central Railway, Allahabad.
4. Senior Divisional Personnel Officer, North Central Railway, Allahabad.
5. Senior Divisional Finance Manager, North Central Railway, DRM's Office, Allahabad.
6. Assistant Divisional Engineer, North Central Railway, Chunar, Mirzapur.
7. Priyanka daughter of Shri Kripal Sharma Address Unknown through Ghoora Prasad, Office Clerk at Churk, N.C. Railway, Mirzapur.

....Respondents

Advocate for the Applicant : Shri S K Kushwaha

Advocate for the Respondents : Shri N C Srivastava, proxy counsel for Shri S M Mishra

**O R D E R**

**(Delivered by Hon'ble Ms Ajanta Dayalan, Member (A)**

Shri S K Kushwaha, learned counsel for the applicant and Shri N C Srivastava, proxy counsel for Shri S M Mishra, learned counsel for the respondents are present.

2. Learned counsel for the applicant states that he wishes to withdraw this OA. In this regard, he has also filed miscellaneous application no. 1018 of 2019 for withdrawing the OA.
3. Miscellaneous Application No. 1018 of 2019 is allowed.
4. The OA is dismissed as withdrawn.

**(ASHISH KALIA)**  
**MEMBER-J**

Arun..

**(AJANTA DAYALAN)**  
**MEMBER-A**